NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1287/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2017

NAME OF THE PARTIES:

Manipal Technologies Limited

V/s.

Reliance Communications Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|--------------|-------------------------------|-----------|
| 96 | Adv. Namrala | NB Legal | \ |
| | Byaway - | (For Operational Creditor) | Named- |

ORDER CP No.1287/I&BP/NCLT/MB/MAH/2017

Petitioner Counsel is present. Respondent side is absent.

The Respondent side is directed to be present and make submissions on the next date of hearing.

List this matter for hearing on 13.9.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASHKUMAR

Member (Judicial)